

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 1/Judicial/Misc./TDSAT/2024

Dated: 20th March, 2024

NOTICE

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in Court No.1 fixed for 21st and 22nd March, 2024 (Thursday and Friday) shall take place through virtual mode.


Desk Officer

Copy to:

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum-Principal Secretary, TDSAT.
3. Director, TDSAT.
4. Dy. Registrar, TDSAT.
5. PPS/PS to Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.